## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 1913 TO BE ANSWERED ON THE 01ST AUGUST, 2023

### SUPPORT TO COCONUT FARMERS

#### 1913. SHRI M.K. RAGHAVAN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has taken any measures to ensure timely and proper procurement of copra by Kerala State and if so, the details thereof;
- (b) whether the Government has observed a large distress happening within the coconut Farmers of Kerala; and
- (c) if so, the details regarding the steps and measures taken to redress the same?

#### **ANSWER**

#### MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (c): In order to provide remunerative price to the farmers, Government implements Price Support Scheme (PSS) under the Umbrella Scheme of Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA) for procurement of notified pulses, oilseeds & copra at Minimum Support Price (MSP) as and when the market price of these commodities falls below the notified MSP and proposals are received from State Government as per scheme guidelines. Based on the request of Government of Kerala, Government of India has approved for procurement of 50,000 MT of Milling Copra under PSS in the State during 2023 season.

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